

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No.590/2017

MUJAMMIL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(With appln.(s) for bail)

Date : 22-05-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE NAVIN SINHA
(VACATION BENCH)

For Appellant(s) Mr. Salman Khurshid, Sr. Adv.
Mr. Imtiaz Ahmed, Adv.
Mr. Piyush Sharma, Adv.
Mrs. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
Ms. Amra Moosavi, Adv.
Mr. Antony R. Julian, Adv.
Ms. Azra Rehman, Adv.
M/s. Equity Lex Associates

For Respondent(s) Mr. K.L. Janjani, Adv.
Mr. Sanjay Kumar Tyagi, AOR
Mr. Chandra Shekhar Suman, Adv.

UPON hearing the counsel the Court made the following
O R D E RBy consent of the parties, list the matter after
summer vacation.(Chetan Kumar)
A.R. -cum-P.S.(Kailash Chander)
Court Master